

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

CP 53/94 in Application No. TA no. 1/92 of 199 ..

Applicant(s).....

V.K. Kaul

Respondent(s).....

V.N. Vohra

Advocate for Applicant(s)

self

Advocate for Respondent(s)

Mr. U.D. Sharma

Mr. K.P. Mishra

Notes of the Registry

Orders of the Tribunal

7.9.94

None present for the applicant

Mr. U.P. Sharma - Counsel for the respondent
Mr. K.P. Mishra

Mr. U.D. Sharma submits that the order
has been complied with. In the light of the
submission made, notices stands discharged.

The CP as well as MA no. 243/94 & MA no.
322/94 stand disposed of accordingly.

(O.P. SHARMA)
MEMBER (A)

(D.N. MEHTA)
VICE CHAIRMAN

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